इल्ल० यो० जो० का आयात

Written Answers

1253. को गुत्तील कुवार संमाजीराव तिल्वे : क्या पट्टों, गाव कोर प्राकृतिक पैक्ष मंती यह बताने को कुना करेंगे कि :

(क) क्या यह सत्र है कि सरकार ने कुछ निजी पार्टियों को एल०पो०जी० का आरायात करने की अनमति ती है;

(ख) थदि हों, तो उसका क्यौरा क्याहै;

(ग) एल०पो०जो०को फितनीमोला स्रायास की जाएगी ;

(ब) क्या इन पार्टियों के पास भण्डा ग (स्टोरेज) की सुविधा है;

(ः) परि हां, तो उसका व्योरा वया हे,

(ज) सुरक्षा को दृष्टि से सरकार क्या उपाय कर रही है;

(छ) एल०पी०जी० कनेक्शन के लिए प्रतीक्षा सूची का ब्यौरा क्या है ;

(ज) क्या इस प्रतीक्षा सूची को निजी पार्टियों की सहायता से पूरा किया जाएगा; भौर

(झ) यदि हां, तो कथ तक ?

पैट्रोसियम और प्राकृतिक गैस मंद्रासय के राज्य मंत्री (कंटन सतीज शर्मा) : (क) से (ङ) समानांतर विपणन प्रणासी के प्रतगंत निजी कम्पनियों को एल०भी०जी० (रसोई गैस) प्राधात करने और वाजार प्राधारित कीमतों पर ऐसे आयातित एल० पी०जी० (रसोई गैस) की जिकी के लिए अपनी सुविधाओं तथा वितरज नेटवर्क की स्थापना करने/प्रयोग करने की जिम्नुमति दी गई है। समानांतर विपणन प्रणाली के अतर्भत जो किजी पार्टियां कार्य करने की इच्छुक हैं उन्हें पेट्रोलियम और प्राकृतिक गैस मंतालय से किसी अनुमति की जरूरत नहीं है। तथापि उन्हें यथा लागू संगत प्राधिनियमों तथा नियमों के तहत सुरक्षा प्रदूषण नियंत्रण इत्यादि के संबंध में मायश्यफ भनुमोदन प्राप्त करने होंगे। मुख्य विस्भोटक नियंत्रक तथा अन्य प्राधिकारियों से ग्रावश्यक अनुमोदनों के जपरान्त तिजी पाटियां उनकी पपनी आधात एवं भण्डार युविधाओं का सृजन करने के लिए कथम उठा रहो हैं। इसी वीच 11 पाटियां उनकी अपनी प्रायात तथा भण्डार मुविधाओं का उपयोग करने के सबंध में अरकार तेल कम्पनियों के साथ समझौता श्रायन कर चुकी हैं। 15 जुलाई, 1994 तक निजी एजेंसियों द्वारा 20424 मीठ टन एल०पी०जी० (रसौई गैंस) प्रावात की गई है। इसके अतिरिक्त, एक 'नर्टी द्वारा प्रत्येक 11 किन्ग्राठ कमता के 5000 सि-लिडरों का जायात किए जाने के सबंध में रिपोर्ट प्राप्त हुई हैं।

(च) में (झ) कायेत योजवा के तहत तिजी एजेंसियां सरकार के जिसी इल्लओप के बेमेर वितरकों को जिनुक्न करने तथा प्राहकों का पंजोयन करने के लिए स्वतंत हैं। अतमान में सार्वजतिक केव की तेल कन्पतियों के वितरकों के तस लगभग 115 लाख ग्राहकों की प्रतीक्षा सुची है। एल॰पी॰जी॰ (रसोई गैस) के समानांतर विपयन से प्रवोक्षा मूची के घटने की जाशा है।

Adulteration of Kerosene

1254. SHRI BHAGABAN MAJHI : WiU the Minister of PETROLEUM AND NATURAL GAS be pleased testate :

(a) whether Government are aware of the growing incidences of adulteration of Kerosene in the country;

!b) if so, the States from where such reports have been received; and

(c) what are the details of the steps taken to check the adulteration of Kerosene?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SA-TISH SHARMA): (a) to (c). Very few reports of adulteration of kerosene in the country are being received from the States. Reports are however be-

ing received regarding adulteration of MS and HSD with kerosene. In order to check the adulteration of kerosene, steps such as furfural doping of kerosene, blue dyeing of kerosene, sample testing by laboratories and mobile surprise inspections by field officers of oil companies and State authorities, and delivered supply of keTosne have been taken. The Central Govmment has also requested the State Governments to rationalise the system, of retail distribution to prevent diversion and black-marketing of kerosene and other irregularities.

Cases of fraddulent vouchers for LPG Connections in Aiirangabari

1255. DR. BAPU KALDATE Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that certain arrests were made in the third week of June, 1994 in Aurangabad in connection with fraudulent vouchers with forged signatures of Members of Parliament from Gujarat for LPG connections;

(b) if so, what are the details thereof; and

(c) what action has been taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN' SATISH SHARMA): (a) to (b). Two persons were reportedly arrested in Aurangabad in connection with fraudulent vouchers in June. 1994 for having presented the fake vouchers with the alleged signature of two Members of Parliament, for issue of LPG domestic connection.

(c) Police have registered an F.I.R.

Exploration of Oil and Natural Gas in Gujarat

1256. SHRI RAJUBHAI A. PAR MAR: Will the Minister of FETRO-LEUM AND NATURAL GAS he pleased to state:

(a) whether Government have selected some new areas in Gujarat to explore

oil and natural gas during the current financil year;

(b) if so, the details thereof; and

(.c) the total amount earmarked for the purpose?

THE MINISTER OF STATE OP THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) Yes, Sir.

(b) During the year 1994-95, two new

structures namely Gambhira and Degam have been identified for drilling in Cambay basin of Guja-at, of which drilling has a'ready started on Gambhira struc ture. In addition to this, a new structure Lodhfta in Saurashtra is also under drilling.

Besides this, seismic surveys are continuing in different areas of Guiaat to identify new prospects for drilling.

(c) The total amount earmarked in the budget estimates for 1994-95 for ex ploration in Gujarat is as follows:—

(Rs. in crores)

| Survey | 4826 |
|-------------|--------|
| Exploratory | 209.39 |
| Drilling | 257.65 |

Request from Gujarat to Raise Royalty on crude oil

1257. SHRI RAJUBHAI A. PAR-MAR: Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Gujarat have demanded to raise royalty on crude oil;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS CAPT. SATISH SHARMA) (a) to (c). Consequent upon requests from Government of Gujarat *for* revision of the rate of royalty on crude oil beyond 31-3-1993, an on account